

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DEEP IDENTITY INDIA PRIVATE LIMITED.

1.	Name of Corporate Person	Deep Identity India Private Limited.
2.	Date of Incorporation of Corporate Person	20/03/2014
3.	Authority under which Corporate Person is Incorporated/ Registered	Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900TN2014PTC095552
5.	Address of the registered office and principal office (if any) of Corporate Person	5th floor, Tower C, Tek Meadows No. 51, Rajiv Gandhi Salai, Sholinganallur, Chennai, Tamil Nadu, India, 600119
6.	Liquidation Commencement Date of Corporate Person	February 11th, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	March 10 th , 2025

Notice is hereby given that the **Deep Identity India Private Limited** has commenced voluntary liquidation on **February 11th, 2025**.

The stakeholders of **Deep Identity India Private Limited** are hereby called upon to submit a proof of their claims, on or before **March 10th, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator in the matter of Deep Identity India Private Limited.

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/311225/108058

AFA Validity: December 31, 2025

Date: 13-02-2025

Place: Mumbai

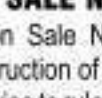
“IMPORTANT”

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A black and white portrait of a woman with long, dark, wavy hair. She is wearing a dark, long-sleeved dress with a buttoned placket. Her hands are clasped in front of her, and she is looking directly at the camera. The background is a soft, light-colored gradient.

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GOVERNMENT OF TAMIL NADU
PUBLIC WORKS DEPARTMENT
BUILDINGS CONSTRUCTION & MAINTENANCE CIRCLE, COIMBATORE
LUMPSUM CONTRACT - ITEM RATE TENDER SYSTEM
e-TENDER NOTICE No:38/BCM/CBE/2024-25, Dated:10.02.2025

 IFCI LIMITED (A Government of India Company) (एन सी ई सी कंपनी)	Head Office: IFCI Ltd. IFCI Tower, 61 Nehru Place, New Delhi-110019. Regional Office: IFCI Ltd. Units no. 307/314, 3rd floor, C Wing, Trade World, Kamala Mills, Lower Parel (W), Mumbai 400013 Tel. No. +91-2261293400, Web Site: www.ifcltd.com CIN: L74899DL1993GOI053677	
APPENDIX-IV A [See provision to rule 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES		
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8(6) of the Security Interest (Enforcement) Rules, 2002.		
Notice is hereby given to the public in general and in particular to the Borrower/ Mortgagee and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive possession of which has been taken by the Authorised Officer of IFCI Ltd. (Secured Creditor), will be sold on "As is where is", "As is what is", and "Whatever there is" on 11.03.2025, for recovery of Rs. 57,03,80,479.00 (Rupees Fifty Seven Crore Three Lakh Eighty Thousand Four Hundred Seventy Nine Only) as on 15.09.2024 together with further interest with effect from 16.09.2024, due to IFCI Ltd. (Secured Creditor) from Nishita Mal Management Company Private Limited (Borrower), Water Front Pier Hotel Pvt Ltd. (Mortgagor) and Future Brands Ltd., Shri Vijay Biyani and Shri Kishore Biyani (Guarantors).		
Description of the Immovable Properties along with Reserve Price and Earnest Money Deposit		
DESCRIPTION OF PROPERTY	RESERVE PRICE	EARNEST MONEY DEPOSIT
LOT – I		
All that piece and parcel of land originally comprised in Survey No.714, currently comprised in S.No.74/B, in Egattur Village, Chenglepurt Taluk, Kancheepuram District, measuring an extent of 1 acre and 37 cents or thereabouts, together with right to use the passage of an extent of 13 cents, in all totally measuring an extent of 1 acre and 50 cents or thereabouts and the said land bounded on the: North by : 24 feet private road South by : Pond East by : 18m wide road West by : Village Road and property originally owned by M/s.Amrutanjan situated within the Registration District of Chingleput and Sub-Registration District of Thirupur together with the building, structures, the plant and machinery attached to the earth or permanently fastened to anything attached to the earth, fixture and fittings erected/ installed or to be erected/installed thereon and every part thereof.	Rs. 18.07 crore (Rupees Eighteen Crore and Seven Lakh only)	Rs. 1.81 crore (Rupees One Crore and Eighty One Lakh only)
LOT – II		
All that piece and parcel of land originally comprised in Survey No.52/2A measuring 34 cents. Survey No.52/2B measuring 65 cents, Survey No.52/2C measuring 21 cents out of the total extent of 40 cents (out of 40 cents 19 cents have been exchanged) totally all the land measuring to an extent of 1.2 acre situated at Navalur Village, Chenglepurt Taluk, Kancheepuram District, and the said land bounded on the: North by : Land comprised in S.No.41 South by : Land comprised in S.No.53 East by : Kanathur Reddikuppam Village Boundary Westby : Land comprised in S. Nos. 52/1A and 52/1B situated within the Registration District of Chingleput and Sub-Registration District of Thirupur. together with the building, structures, the plant and machinery attached to the earth or permanently fastened to anything attached to the earth, fixture and fittings erected/ installed or to be erected/installed thereon and every part thereof.	Rs. 9.80 crore (Rupees Nine Crore and Eighty Lakh only)	Rs. 98.00 lakh (Rupees Ninety Eight Lakh only)
Date and time of e-auction for Lot I: 11.03.2025 between 11:00 AM to 12 NOON		
Date and Time of e-auction for Lot II: 11.03.2025 between 03:00 PM to 04:00 PM		
Last date & Time of Submission of EMD and documents: On 10.03.2025 up to 03:30 PM for both Lots.		
Date and Time of inspection: 04.03.2025 between 11:00 PM to 03:00 PM for both Lots		
No known encumbrance(s) w.r.t, the above mentioned property.		
For detailed terms and conditions of the sale, please refer to the link provided at IFCI Ltd.'s website i.e. www.ifcltd.com and contact Authorised Officer (Contact No. +91-22-61293400/9663971655).		
Date: 13.02.2025 Place: Mumbai		Sd/- Authorised Officer (IFCI Limited)

Inform your opinion with investigative journalism.

பொது அறிவிப்பு	
(இந்திய விவசாயத் துறையின் விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை) விநியோகமுறை, 2017 இன் ஒருங்கிணைப்பு 14 கபு ரெய்ட்டிங், இந்தியாவின் பரிசீலனை, விவசாயத் துறையின் பரிசீலனை பரிசீலனைக்கான கவனத்திற்கு	
கொள்முதல் அறிவிப்பு	
1	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
2	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
3	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
4	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
5	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
6	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
7	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14
8	இந்திய விவசாயத் துறையின் வாரியம் (கூர்ணாவ கலைப்பு) செயல்முறை, 2017 இன் ஒருங்கிணைப்பு 14



மூச்சு குழாயின் சுவாசம் இலேசாகும்! ஆயுர்வேதம் தந்த அற்புதம்



மூலிகை ஆராய்ச்சியில் 33 வருடங்களாக ஈடுபட்டுள்ள மூலிகை ஆராய்ச்சியாளர் மற்றும் 15 வருடங்களாக ஆயுர்வேதத் துறையில் உள்ள ஆயுர்வேத மருத்துவர் ஆகியோரின் அறிவுமான தயாரிப்பு **ஸ்வாச-ஃப்ரி**.

நாட்பட்ட ஆஸ்துமா, சளி, கிருமல், தும்மல் உள்ளிட்ட நுரையீரல் சம்மந்தப்பட்ட அனைத்திற்கும் மிகச்சிறந்தது.

கொரியர் / தபாலில் அனுப்பி வைக்கப்படும்.

மேலும் விபரங்களுக்கீ : 96003 09546, 93676 22256

கிடைக்குமிடம் :

வெற்றி விநாயகர் மெடிக்கல்ஸ்

தி சுசான்லி அக்குபஞ்சர் & ஆயுர்வேதிக் கிளினிக் வளாகம்,
11-A, பாரதிதாசன் தெரு, பிள்ளையார் கோயில் எதிரில், மஞ்சக்குப்பம், கடலூர்-1.
செல் : 93676 22248, போன் : 04142-355418